

Contemporary Indian Literature

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*1342. { Shri Vasudevan Nair:
Shri Kunhan:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Government are aware of the fact that the various newspapers and writers have made an adverse criticism of the publication "Contemporary Indian Literature"; and

(b) if so, whether there is a proposal to make suitable revision of the publication?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) Yes, Sir. Such criticisms as were considered constructive by the Sahitya Akademi were forwarded to the authors concerned with the request to revise their articles, if necessary, for the next edition of the publication.

Shri Vasudevan Nair: I would like to know what is the principle of selection of the authors who wrote these articles.

Dr. K. L. Shrimall: The authors were approved and selected by the Executive Board of the Sahitya Akademi. Care was taken to see that the most representative authors should be requested to make contributions to this symposium.

Shri Vasudevan Nair: May I know whether any of the local organisations of writers, such as the Sahitya Parishad in Kerala, were consulted beforehand?

Dr. K. L. Shrimall: The Sahitya Akademi is a very representative body. It represents people from the various regions. It considers the names and makes final proposals.

Inventions and Processes

*1343. Shri S. C. Samanta: Will the Minister of Education and Scientific Research be pleased to state:

(a) the annual amount of royalties received by the Council of Scientific

and Industrial Research by way of leasing out processes for commercial exploitation; and

(b) whether non-Indian industrial firms either in India or outside are also permitted to use the new processes and inventions made by our Research Laboratories on payment of royalties?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 3.]

(b) Yes, Sir.

Shri S. C. Samanta: What single invention has fetched the greatest amount of money and which firm has purchased it?

Shri M. M. Das: The single invention that has fetched the greatest amount is the process of manufacturing Cation exchanges from Indian coals (Carbions).—To two firms, Dr. C. Otto & Co., Calcutta (German firm), and Messrs Bird & Co., Calcutta, the process was leased out and we got Rs. 75,000 out of this lease.

Shri S. C. Samanta: Does this Council carry on researches in processes which can be used by big industries only or does it also carry on research work for cottage industries?

Shri M. M. Das: Researches are carried out in both these fields. Uptil now, we have got 37 researches for big industries; and another 35 processes have been released free which can be used by common people with small amounts of capital.

Backward Areas

*1344. Shri Hem Raj: Will the Minister of Home Affairs be pleased to state the criteria fixed by the Central Government for declaring certain regions as backward (i) for the purpose of admission in the professional educational institutions administered and run by the Centre; (ii) for recruitment to Central Services and (iii) for other purposes of development?